

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 627/2018

In the matter of:

Awasiya Jan Kalyan Samiti (Regd.)

...Applicant

Versus

State of Haryana & Ors.

...Respondent (s)

**SUPPLEMENTARY REPORT ON BEHALF OF
MUNICIPAL CORPORATION, FARIDABAD IN
COMPLIANCE OF ORDER DATED 22.01.2020**

1. That in compliance of order dated 22.01.2020, a status report on behalf of the Corporation was submitted before this Tribunal on 03.03.2020 through Commissioner, Municipal Corporation, Faridabad. In furtherance of said report, present supplementary report is being filed.
2. That with regards to remedial action in Sector-48, Faridabad, it is submitted that the area in question is totally dry and from last ten months no waste water has been discharged/stagnated in the said area. With respect to construction of new intermediate pumping station as mentioned in para no.3(iii) of the status report dated 03.03.2020, it is submitted that as a better substitution and permanent solution, the following steps have been taken in the area in question:-

- i. The sewerage line which is passing through this area has been completely cleaned from Sainik Colony to Sector-21A Disposal.
 - ii. A 300mm diameter sewer line has been laid at Sainik Colony Chowk (159 mtr.) alongwith traps to attend the water logging problem at this site.
 - iii. A 300mm diameter line has been laid at Kumhar Wali Pulia Badkhal Village (124 mtr.) alongwith traps to attend the water logging problem at this site.
 - iv. A 900mm diameter line has been laid near Delhi Masjid Village Badkhal (37.50 mtr.) alongwith traps for tapping waste water into sewer network.
 - v. The trenchless work of 800mm diameter sewer line at Jheel Chowk has been completed and the work of laying of sewer line till Sector-21 Disposal is under process.
3. That with respect to issue of remedial action of sludge / silt, it is submitted that the Corporation has requested the Chairman, Central Pollution Control Board, IIT Delhi and the Jamia Millia Islamia University New Delhi to provide technology for scientific disposal of silt / sludge received from the sewerage system and storm water drains. The copy of request letter dated 04.02.2020 sent to the CPCB is annexed as **Annexure R/1**. However, no response has been received from anyone.
4. That with respect to status of phyto-remediation or bio-remediation, it is submitted that NEERI was requested by Municipal Corporation, Faridabad for the purpose of Bio-remediation of drains. For

this purpose, samples were taken by NEERI twice from Gaunchhi drain and Bhudiya Nallah. However, no official communication has been received but it has been intimated by NEERI officers that keeping in view the quantum of waste water and non-availability of additional sufficient space along these drains, Bio-remediation/ Phyto-remediation is not possible for these drains.

5. That with respect to lying of sewer line for the purpose of covering all of MCF area, for 450 KM length sewerage network was to be laid under C.M. Announcement and AMRUT Scheme. It is humbly submitted that 346 KM of sewer line has been laid but much progress could not be achieved during the lock-down period due to outbreak of novel Corona Virus Pandemic. However, the Corporation have written letters to the Contractors to expedited the progress of work as per the agreement. The copy of letters issued by Corporation to the contractors are annexed as **Annexure R/2 (Colly)**.
6. That with respect to the status of STPs in Faridabad, it is humbly submitted that a status report dated 17.02.2020 by the Chief Secretary, Haryana has been filed specifically on this issue in OA No.6/2012 in compliance of order dated 22.01.2020. Thereafter, after completion of tender process, the letter of acceptance for construction of two nos. STPs of 100 MLD and 80 MLD has been issued to L-1 Agency namely M/s H.N.B. Engineers Pvt. Ltd. on 10.09.2020.
7. That in compliance of recommendations of Joint Committee, an amount of Rs. 1.65 crores has been

deposited with CPCB (Central Pollution Control Board). The copy of covering letter and the demand draft of Rs. 1.15 crores is annexed as **Annexure R/3.**

8. That in compliance of recommendations of Joint Committee, the vacant land in question has been protected from dumping of any waste by putting barbed fencing around it by Haryana Shahari Vikas Pradhikaran (HSVP). Copy of letter dated 16.09.2020 issued by HSVP is annexed herewith as **Annexure R/4.**

It is respectfully prayed that in view of the submissions made herein above, the present report may kindly be taken on record. It is being undertaken that directions passed by this Hon'ble Tribunal, shall be complied with sincerely in its true spirit.

Place: Faridabad
Dated: 16.09.2020


Superintending Engineer,
Municipal Corporation,
Faridabad



Municipal Corporation, Faridabad
B.K. Chowk N.I.T Faridabad -121001, Haryana-India
Tel. : 0129-2411849, 2411864, 2415549
Fax : 0129-2416485



To

The Chairman,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.
ccb.cpcb@nic.in

Memo No. MCF/SE/2020/ 78
Dated:- 04-02-2020

Sub:- Technology for Scientific Disposal of the silt / sludge received from the sewerage system & storm water drains (open drains)

Ref:- O.A. No. 627/2018 – Awasiya Jan Kalyan Samiti (Regd.) Vs State of Haryana and Others. (Fixed for 04-03-2020)

It is for your information that in above reference case, the Hon'ble National Green Tribunal (NGT) has directed this Corporation to take the remedial measures to the scientific disposal of the sludge / silt coming out from open drains / sewerage system. As on today, MCF have no technology how to dispose the silt / sludge received from sewerage, open nallah / drains during the cleaning. Presently, we are disposing the same on STP premises.

Therefore you are requested to convey this office whether any technology is available for scientific disposal of the silt / sludge received from sewerage system / storm water system (open drain). If available, kindly intimate this office at the earliest so that the orders of Hon'ble NGT may be complied with.


Superintending Engineer
For: Commissioner,
Municipal Corporation,
Faridabad.

Copy to:-

- 1- Ld. Commissioner, MCF for kind information, please.
- 2- Ld. Addl. Commissioner, MCF for kind information, please.
- 3- Chief Engineer, MCF for kind information, please.



Municipal Corporation, Faridabad
D.M. Chowk N.T. Faridabad - 121001, Haryana India
Tel. : 0120-2411040, 2411004, 2410540
Fax : 0120-2410405



From,

Executive Engineer,
Division No.-V,
Municipal Corporation,
Faridabad

To,

M/s. Girdhari Lal Aggarwal Contractors Pvt. Ltd.
Aggarwal House,
541, Sector-21,
Panchkula

Memo No. -MCF/XEN-V/2020/ 947

Dated- 01/07/2020

Sub- Augmentation and Providing Sewerage System in Faridabad Town Part -A (Construction of 2 MPS with main connecting sewer) along with O&M for 5 years under AMRUT Program- Regarding Notice for clause 2 of agreement.

The subject cited work was allotted to you vide this office memo no. MCF/XEN/III/2018/133 dated 12-09-2018. The date of start of this work was 25.09.2018 and schedule date of completion has been extended upto 31.03.2021.

The progress of work particularly the laying of sewer line 1800mm dia and laying of sewer line at Jeevan Nagar is very slow which is reflected in daily progress report.

You are requested to expedite the progress of work otherwise action will be taken against you under clause 2 of the agreement against you for non-completion of work as per agreement schedule.


Executive Engineer-V
Municipal Corporation
Faridabad

Copy to- A copy of the above is forwarded to the following for information please:-

1. Commissioner, MCF,
2. Chief Engineer, MCF.
3. Team Leader, Wapcos Ltd. Panchkula.
4. Support Engineer, Wapcos Ltd. Faridabad.



Municipal Corporation, Faridabad
 D.K. Chandra NIT Faridabad - 121001, Haryana India
 Tel: 0129 2411049 2411054 2411549
 Fax: 0129 2410449



To,
M/s. Giridhari Lal Aggarwal Contractors Pvt. Ltd.
 Aggarwal House,
 541, Sector-21,
 Panchkula

Memo No. -MCF/XEN-V/2020/952

Dated-13.07.2020

Sub- **Augmentation and Providing Sewerage System In Faridabad Town Part -A (Construction of 2 MPS with main connecting sewer) along with O&M for 5 years under AMRUT Program- Regarding Notice for clause 2 of agreement.**

Ref:- **This office memo no.- MCF/XEN-V/2020/947 Dt.- 01.07.2020.**

The subject cited work was allotted to you vide this office memo no. MCF/XEN/III/2018/133 dated 12-09-2018. The date of start of this work was 25.09.2018 and schedule date of completion has been extended upto 31.03.2021.

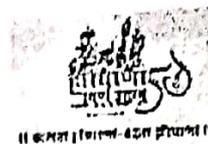
The progress of work particularly the laying of sewer line 1800mm dia and laying of sewer line at Jeevan Nagar is very slow which is reflected in daily progress report.

You are again requested to expedite the progress of work otherwise action will be taken against you under clause 2 of the agreement against you for non-completion of work as per agreement schedule.


Executive Engineer-V
Municipal Corporation
Faridabad

Copy to- A copy of the above is forwarded to the following for information please:-

1. **Commissioner, MCF.**
2. **Chief Engineer, MCF.**
3. **Team Leader, Wapcos Ltd. Panchkula.**
4. **Support Engineer, Wapcos Ltd. Faridabad.**



To,

M/S. Brij Gopal Construction Co. Pvt. Ltd.
A7/2, Shivaji Apartment, Sector-14,
Rohini, New Delhi-110055

Memo No. -MCF/XEN-V/2020/955

Dated- 15/07/2020

Sub- Augmentation & Providing Sewerage in Faridabad Town Part-B (Construction of 1 MPS, 4 IPS and Sewerage Network with main Connecting Sewer) along with O&M 5 year under AMRUT Program -
Regarding slow progress of work.

The subject cited above work was allotted to you. The date of start of work was 22.10.2018 and completion date is extended upto 31.03.2021. As per provision of revised DPR total length of pipeline to be laid is 1, 93,179 mtr but against it your firm has executed the laying of 84484 mtr only as on today; meaning that approximately 14000 mtr of sewer must be laid per month to complete the work within schedule period.

While going through the daily Progress Report submitted by our filed Engineers, it is found that the laying of sewerage pipe line is almost nil during the last four months. Quantum of progress achieved by you reveal that it is very difficult to complete this work within the designated time period.

Thus, you are directed to take necessary action and push up the progress required to be achieved on day to day basis, so that the work may be completed in time and PERT chart (Physical & Financial) be submitted to this office, clearly showing the month wise scheduled of excavation of work otherwise proceeding as per clause-II of contact agreement shall be intimated against your agency. It is also brought to your notice that there will be no further time extension to complete the work as the Government of India has fixed a deadline i. e. 31.03.2021 for overall completion of the AMRUT Project.


Executive Engineer-V
Municipal Corporation
Faridabad

A copy of the above is forwarded to the following for information please:-

1. Chief Engineer, MCF
2. Team Leader, Wapcos Ltd, Panchkula.
3. Support Engineer, Wapcos Ltd, Faridabad.

22 JAN 2020
 CENTRAL POLLUTION CONTROL BOARD
 New Delhi

The Chairman
 Central Pollution Control Board
 New Delhi

Memo No. MOP/CR-3/30
 DA No 627 of 2018 - Awasiya Sarri Kalyan
Samiti (Regd.) vs. State of Haryana & CIL.

Dated 22/01/2020

Please find enclosed here with D.D
 of Rs 1.15 Crores bearing No 463445 dated 21/01/2020
 issued from Axis bank in the above mentioned
 case. The amount is deposited as per orders of
 Hon'ble NGT court on dated 02/12/2019. It is also
 mentioned that Rs 50 Lakh already stands
 submitted with your office.

Sanjeev Kumar
 22/1/2020

Sanjeev Kumar
 Executive Engineer
 Municipal Corporation
 Gandhinagar
 9914544494

**Office of the Executive Engineer, HSVP Division No.2, Faridabad
HSVP Office Complex, Sector-12, Faridabad
Tel.+ Fax: 0129- 2282183 E-mail:xenhuda2.fbd@gmail.com**

To

The ADA Legal Cell,
O/O the Administrator,
HSVP Faridabad

Memo. No. USF8

Dated:- 16-9-20

Sub:-

O.A. No.627 of 2018- Awasiya Jan Kalyan Samiti, Sector-48 Vs. State of Haryana & Ors.

As reported by the Sub Divisional Engineer, HSVP, Sub Division No.1, Faridabad, it is submitted that as per the direction of the Hon'ble National Green Tribunal, the work for providing barbed wire fencing and supply and laying of earth have been completed before 24.03.2020. The photographs of the site is enclosed herewith for your ready reference please.

This is submitted for your kind information and necessary action please.

DA/As above


(Jagdish Kumar)
Executive Engineer
HSVP Division No.2
Faridabad

Endst. No.

USF9-60

Dated:- 16-9-2020

A copy of the above is forwarded to the following for information and necessary action please:-

1. Sh. Anil Grover, Advocate (via email) with the request to appraise Hon'ble National Green Tribunal.
2. The Sub Divisional Engineer, HSVP, Sub Division No.1, Faridabad


(Jagdish Kumar)
Executive Engineer
HSVP Division No.2
Faridabad